

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 725
TO BE ANSWERED ON 07.02.2018**

RAILWAY REGULATORY AUTHORITY

725. SHRI KAUSHALENDRA KUMAR :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any plan to set up a Railway Regulatory Authority; and**
- (b) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) : Government has approved formation of a Rail Development Authority (RDA) comprising Chairman and three Members. The objective underlying RDA is to get expert advice/make informed decision on :

- (i) Pricing of services commensurate with costs.**
- (ii) Suggest measures for enhancement of Non Fare Revenue.**
- (iii) Protection of consumer interests, by ensuring quality of service and cost optimization.**
- (iv) Promoting competition, efficiency and economy.**
- (v) Encouraging market development and participation of stakeholders in the rail sector and for ensuring a fair deal to the stakeholders and customers.**

- (vi) Creating positive environment for investment.**
- (vii) Promoting efficient allocation of resources in the Sector.**
- (viii) Benchmarking of service standards against international norms and specify and enforce standards with respect to the quality, continuity and reliability of services provided by them.**
- (ix) Providing framework for non-discriminatory open access to the Dedicated Freight Corridor (DFC) infrastructure and others in future.**
- (x) Suggesting measures to absorb new technologies for achieving desired efficiency and performance standards.**
- (xi) Suggesting measures for human resource development to achieve any of its stated objectives.**
